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Title: The Minister of State in the Ministry of Personnel, Public Grievances and Pension and Minister of State in the Prime Minister's office laid a statement regarding status of implementation of the recommendations contained in the 225th Report of Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2012-13), pertaining to the Department of Space.

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THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): Sir, I beg to lay on the Table a statement on the status of implementation of recommendations contained in the 225th Report of the Parliamentary Standing Committee on Science and Technology, Environment and Forests on Demands for Grants 2012-2013 of Department of Space, in pursuance of direction 73A of Hon'ble Speaker, Lok Sabha, issued under the provisions of Rule 389 of Rules of Procedure and Conduct of Business in the Lok Sabha vide Lok Sabha Bulletin-Part II (No,456) dated September 1, 2004.

The Parliamentary Standing Committee took evidence of the representatives of the Department of Space on 11th April 2012, while considering Demands for Grants for the year 2012-2013. The Committee recommended the Demands for Grants of the Department of Space in its 225th Report presented to the Rajya Sabha on 18th May 2012 and laid on the table of the Lok Sabha on 18th May 2012

The Standing Committee, in its report, made ten (10) recommendations contained in the Committee's report. The 'Action Taken Report' on all the recommendations of the Committee was furnished by Department of Space in September 2012.

The Standing Committee, considered the action taken report and adopted the same in its meeting held in December 2012 and presented its 235th Report to Rajya Sabha and also laid the same on the Table of the Lok Sabha in December 20, 2012. While accepting with satisfaction the action taken by the Department, the committee, have made further suggestions, which are continuing in nature. The Department has noted these suggestions for implementation. A Statement showing the recommendations of the Parliamentary Standing Committee and the Action Taken Report on the same is annexed.

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